Government of Jammu and Kashmir, General Administration Department, Civil Secretariat, Srinagar.

## Notification Srinagar, the 11<sup>th</sup> July, 2018

**SRO 307.-** In pursuance of section 2 of the Jammu and Kashmir Delegation of Powers Act, 2018 (Governor's Act No. 1 of 2018), and in partial modification of notification SRO 281 dated 23.06.2018, the Governor is pleased to make the following amendments in the said notification; namely:-

## 1. In Schedule-I:-

 (i) Entry I (H) and II(E), shall be substituted by the following entries respectively; namely:-

## I (H):-

"Appointment of Non-Gazetted staff of J&K Secretariat (Subordinate) Service on the recommendations of the J&K Services Selection Board.

## II (E):-

"Every transfer proposal shall be processed in accordance with the provisions of the Jammu and Kashmir Government Business Rules and Transfer Policy notified vide Government Order No. 861-GAD of 2010 dated 28-07-2010.

Further all proposals relating to powers of transfer, which are presently delegated in the Transfer Policy at item No. I, II, III, IV and V, shall be submitted to Administrative Department for decision."

(ii) Entry III (xii) shall be omitted.

By order of the Governor.

(Hilat Ahmad) IAS, NITIX

Commissioner/Secretary to the Government.

Dated: 11.07.2018

No. GAD(Adm)24/2018-I(PF)

Copy to the:

1. Mr. B. B. Vyas, Advisor to the Governor.

Mr. K.Vijay Kumar, Advisor to the Governor.

3. Mr. Khurshid A. Ganai, Advisor to the Governor.

Copy also to the:

- All Financial Commissioners. 1.
- VC/Director General, J&K Institute of Management, Public Administration 2. and Rural Development.
- Director General of Police, J&K. 3.
- Principal Secretary to the Hon'ble Governor. 4.
- Principal Resident Commissioner, J&K Government, New Delhi. 5.
- All Principal Secretaries to the Government. 6.
- Chief Electoral Officer, J&K. 7.
- All Commissioners/Secretaries to the Government. 8.
- 9. Divisional Commissioner, Jammu/Kashmir.
- 10. All Heads of Departments/Managing Directors.
- 11. Secretary, J&K Public Service Commission.
- 12. Director Estates.
- 13. Director Information, J&K.
- 14. All Deputy Commissioners.
- 15. Director Archives, Archaeology and Museums.
- Director, State Motor Garages, J&K 16.
- 17. Secretary, J&K Legislative Assembly/Council.
- 18. Secretary, J&K Services Selection Board.
- 19. General Manager, Government Press, Srinagar/ Jammu.
- 20. Private Secretary to the Chief Secretary.
- Private Secretary to Commissioner/Secretary to the Government, GAD. 21.
- 22. Incharge website, GAD.
- 23. Order file/Stock file.